

(b) and (c) Yes. The working group constituted by Special Task Force set up to look into the issues of "Shell Companies" has recommended *inter-alia* the use of red flag indicators as alerts for identification and strike off of "Shell companies" viz defaulting in filing of statutory returns, reported zero turnover, majority of share capital of company held by Private Limited Companies, high reserves and surpluses, share premium but insignificant turnover, investment in shares/ mutual funds is disproportionate to the business of the company and such investments constitutes majority of the portion of the asset side of the Financial Statement, high loans and advances but insignificant business or loans and advances constitute majority of current assets of the company, debtors disproportionate to the business activities of the company, disproportionate cash and cash equivalents, non-maintenance of registered office of the company, disproportionate unsecured loans/Inter Corporate deposits, companies having same registered office address, total income shown in Income Tax Returns of directors.

(d) The Government has undertaken Special Drive for identification and Strike off of companies u/s 248(1) of the Companies Act, 2013 read with the Companies (Removal of Names of Companies from the Register of Companies) Rules, 2016 (amended Rules 2019), which had not filed their Financial Statements and/or Annual Returns for a continuous period of two immediate preceding financial years. During the financial year 2017-18 and 2018-19, the Registrars of Companies have struck off the names of 2, 26,166 companies and 1, 12,797 companies respectively from the register of companies by following the due process of law. Names of struck-off companies are available in the Ministry's website www.mca.gov.in.

(e) No such information is available with any regulatory authorities.

Streamlining of Centrally-sponsored Health Schemes

*41. SHRI P. BHATTACHARYA: Will the Minister of HEALTH AND FAMILY WELFARE be pleased to state:

(a) whether Government is proposing any measures to streamline the Centrally-sponsored health schemes to prevent multiplicity and introduce a holistic health systems approach;

(b) if so, the details thereof; and

(c) if not, the reasons therefor?

THE MINISTER OF HEALTH AND FAMILY WELFARE (DR. HARSH VARDHAN):

(a) No Sir.

(b) and (c) The question does not arise.

Primary Health Care Centres

*42. SHRI TIRUCHI SIVA: Will the Minister of HEALTH AND FAMILY WELFARE be pleased to state:

(a) the details of the number of Primary Health Care Centres (PHCs) in the country, State-wise;

(b) whether Government has conducted any review or audit of the PHCs recently and if so, the details and results thereof; and

(c) the details of the steps being taken by Government to upgrade PHCs in the country in order to achieve the goal of healthcare for all?

THE MINISTER OF HEALTH AND FAMILY WELFARE (DR. HARSH VARDHAN):

(a) The details of the number of Primary Health Centres (PHCs) in the country, State/UT-wise, as per data uploaded by States/UTs on Health Management Information System (HMIS) portal, as on May 2019, are given in Statement-I (*See* below).

(b) The Government has a system of PHC Grading through which PHCs are monitored periodically. Grading of PHC is done based on the information uploaded by States/UTs on the HMIS portal. The details of the State/UT-wise number of PHCs graded on a scale of 0-5 and NE (Not Eligible) is given in enclosed Statement-II (*See* below).

(c) As per the budget announcement 2017-18, 1,50,000 Health Sub Centres and Primary Health Centres are to be transformed into Health and Wellness Centres (HWCs) by December, 2022 to provide Comprehensive Primary Health Care (CPHC) to ensure health for all.

Under Ayushman Bharat-HWC, CPHC includes promotive, preventive, curative, palliative and rehabilitative services. The AB-HWCs are envisioned to provide an expanded range of services to include care for non-communicable diseases, palliative and rehabilitative care, Oral, Eye and ENT care, mental health and first level care for emergencies and trauma as well as health promotion and wellness activities like Yoga